

Filing No. BA/8128/2020

Ghanshyam Yadav Vs The state of Jharkhand

Advocate's name – Niranjana Kumar

Defects:

- 9.i) Entire petition is photo copy and not original copy
- 9.ii) Affidavit is not in original.
- 9.iii) Report of Oath Commissioner is missing at page no 1
- 9.iv) Affidavit is without requisite stamp and is photocopy.
- 9.v) Fairly legible copy of page 9/A or duly certified to be true type copy may be filed.
- 9.vi) Certified copy of Impugned Order with A/F may be filed.
- 9.vii) Parantage name spelling of petitioner differs at page 1 and vak.